



HIGH COURT LEGAL SERVICES COMMITTEE
CIRCUIT BENCH OF CALCUTTA HIGH COURT COMPLEX
PORT BLAIR

No.NLA(2)HCLSC/2026

Date 10th June, 2026

NOTICE

This is to inform all concerned that 2nd National Lok Adalat of 2026 is scheduled to be organized by High Court Legal Services Committee, Circuit Bench of Calcutta High Court, Port Blair on the **Saturday of 20th June, 2026 at 10.00 a.m.** in the Circuit Bench of Calcutta High Court premises, Port Blair to facilitate settlement of cases pending in the High Court, Calcutta including pre-litigation matters likely to be filed before the High Court, Circuit Bench of Calcutta High Court at Port Blair by and amongst the parties thereto through ADR mechanism.

This is to further inform all concerned that applications, submitted jointly by parties and / or their Learned Advocates interested in getting their cases / matters settled before the National Lok Adalat would be received up to **5-00 p.m. on Tuesday, the 16th June, 2026** at the Office of the HCLSC, Circuit Bench of Calcutta High Court Complex, Port Blair.

Such applications can also be mailed to this office at **hcourt.and@nic.in** by the aforesaid date. The applications received after the aforesaid deadline, would be considered for the next Lok Adalat keeping in view the time taken to requisition the case records from the respective departments, as well as for finalization of the Benches and the respective cause-lists.

This is for further information that

- i) no reconstruction of file will be entertained if, case record is not available before the Lok Adalat Bench.
- ii) cause list of this Lok Adalat will be prepared on the basis of availability of case records only.

Sd./ -
Secretary,
High Court Legal Services Committee,